STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF NOVEMBER.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	ME OF THE NAME OF THE COURT P	No. of cases pending (as on 01.11.2019)	(from 01.	ases Instituted 11.2019 to 1.2019) 4)	No. of cases disposed(from 01.11.2019 to 30.11.2019) (6)			Total cases pending in the court (as on	Average No. of days taken to decide the
NO				FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	30.11.2019) ₍₅₎	case (7)
1	High Court of Karnatka	-	24		2	1			25	69 days
Subo	ordinate Court of Karnat	aka State:		L		L				
	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City.	967	23	9	36	80	0	883	4 years 2 months 25 days
1		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	111	37	78	49	0	0	177	5 months 27 days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	_
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	0	0	0	0	0	0	0	-
3	BELAGAVI	PRL. DISTRICT & SESSIONS JUDGE	0	1	1	0	0	0	2	-
	BELLARI	I Addl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	-
4		IV Addl. District and Sessions Judge, Ballari.	520	13	6	33	76	0	430	11 months 14 days

SL	NAME OF THE	name of the court	No. of cases pending (as on	(-1)		No. of cases disposed(from 01.11.2019 to 30.11.2019) (6)			Total cases pending in the court (as on	Average No. of days taken to decide the
NO	DISTRICT		(3)	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	30.11.2019)	case (7)
5	BENGALURU RURAL	I ADDL DISTRICT AND SESSIONS COURT, BENGALURU RURAL DISTRICT BENGALURU	0	2	0	0	0	0	2	- ,
6	BİDAR	PRL. DISIT. & SESSIONS COURT BIDAR	0	0	1	0	0	0	1	-
7	CHAMRAJNAGAR	PRL., DISTRICT & SESSIONS COURT, CHAMARAJANAGAR	0	0	0	0	0	0	0	-
8	CHIKKABALLAPUR	Prl. District and Sessions Judge, Chikkaballapura	0	0	2	0	2	0	0	-
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	0	0	0	0	0	0	0	-
10	CHITRADURGA	Prl.District & Sessions Judge ., Chitradurga	0	2	0	0	0	0	2	-
	DAKSHINA KANNADA	I Addl. District & Sessions Court, DK., Mangaluru	0	0	0	0	0	0	0	-
11		IV Addl. District & Sessions Court, DK., Mangaluru	0	0	0	0	0	0	0	-

21	NAME OF THE DISTRICT	ME OF THE NAME OF THE COURT	No. of cases pending (as on	No. of new cases Instituted (from 01.11.2019 to 30.11.2019) (4)		No. of cases disposed(from 01.11.2019 to 30.11.2019) (6)			Total cases pending in the court (as on	Average No. of days taken to decide the
SL NO			01.11.2019)	FRESH INSTITUTION	INSTITUITION	DISPOSAL	TRANSFERRED OUT	MADE	30.11.2019) (5)	case (7)
12	DAVANGERE	Prl.District & Sessions Judge, Davangere	0	0	0	0	0	0	0	-
13	DHARWAD	Prl District & Sessions Judge Court Dharwad	0	1	1	0	0	0	2	-
14	GADAG	Addl.District Court,Gadag	0	0	0	0	0	0	0	-
15	HASSAN	Prl. District & Session Court, Hassan	0	0	1	0	0	0	1	-
16	HAVERI	Prl. District and Sessions Court, Haveri	1	0	0	0	0	0	1	-
17	KALABURAGI	Prl District Judge, Kalaburagi	0	0	0	0	0	0	0	-
18	KODAGU	I Addl. District & Sessions Judge's Court	0	0	0	0	0	0	0	-
19	KOLAR	PRL. DISTRICT AND SESSIONS COURT, KOLAR	1	0	0	0	0	0	1	-
20	KOPPAL	Prl. DISTRICT & SESSIONS COURT, KOPPAL	0	0	0	0	0	0	0	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	0	0	0	0	0	0	0	-

SL	NAME OF THE DISTRICT	I MAMIE OR THE COURSE	No. of cases pending (as on	No. of new cases Instituted (from 01.11.2019 to 30.11.2019) (4)		No. of cases disposed(from 01.11.2019 to 30.11.2019)			Total cases pending in the court (as on	Average No. of days taken to decide the
NO			(3)	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	30.11.2019)	case (7)
		Prl. District & Sessions Court Mysuru	2	0	0	0	0	0	2	_
22	MYSURU	II Addl. District & Sessions Court, Mysuru	4	0	0	0	0	0	4	_
23	RAICHUR	Prl. Dist. & Sessions Court, Raichur	0	1	1	0	0	0	2	_
24	RAMANAGARAM	Prl.Dist.& Sessions Court.	0	0	0	0	0	0	0	-
	SHIVÅMOGGA	Prl.District & Sessions Court, Shivamogga.	0	0	0	0	0	0	o	_
		II Addl.District & Sessions Court, Shivamogga.	0	0	0	0	0	0	0	_
25		III Addl.District & Sessions Court, Shivamogga.	0	0	0	0	0	0	0	_
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	0	0	0	0	0	0	0	_

SL	NAME OF THE DISTRICT	NAMEGOR THE GOLD TO BE SEED FOR THE	No. of cases pending (as on 01.11.2019)	(**)		No. of cases disposed(from 01.11.2019 to 30.11.2019) (6)			Total cases pending in the court (as on	Average No. of days taken to decide the
NO			(3)	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	30.11.2019)	case (7)
		I Addl. District and Session Judge, TUMAKURU	0	0	0	0	0	0	0	-
26	TUMAKURU	II Addl. District and Session Judge, TUMAKURU	0	0	0	0	О	0	0	-
		VI Addl. District and Session Judge, TUMAKURU	0	0	0	0	0	0	0	-
27	UDUPI	Prl.District & Sessions Court, Udupi	0	0	1	0	0	0	1	-
28	U. K. KARWAR	Prl. District & Sessions Court, Karwar	0	0	0	0	0	0	0	-
	VIJAYAPURA	I Addl. District & Sessions Court, Vijayapura	0	0	0	0	0	0	0	-
00		II Addl. District & Sessions Court, Vijayapura	0	0	0	0	0	0	0	-
29		III Addl. District & Sessions Court, Vijayapura	0	0	0	0	0	0	0	_
		IV Addl. District & Sessions Court, Vijayapura	0	0	0	0	0	0	0	-
30	YADGIR	District & Sessions Court Yadgiri.	0	0	0	0	0	0	0	-
		TOTAL	1606	80	101	118	158	0	1511	1 year 9 months 6 days